

Dy. No. 41, PPEMS
14-2-24

S No. (39)(R)

157

REVOLUTIONARY SOCIALIST PARTY (R.S.P.)

TRIPURA STATE COMMITTEE

Melarmath, Agartala, Tripura (W), Pin- 799001

Ref.:-

S O (PPEMS)

Date: - 20.12.2023

To

The Section Officer,
(Sri Amit Viswakarma),
Election Commission of India
Nirvachan Sadan, Ashoka Road,
New Delhi- 110001.



Ref. No.: - 76/EE-GELA/Meg, Nag. TP/2023/PPEMS/10238, dated 9th June, 2023.

Subject: - Submission of Election Expenditure Statement of Revolutionary Socialist Party (RSP), Tripura State Unit for General Election to the Legislative Assembly of Tripura, 2023.

Sir,

With due respect I am to inform you that, Revolutionary Socialist Party (R.S.P.) Tripura State unit contested to 1(one) seat, 31- Radhakishorepur General Constituency in General Election to Legislative Assembly of Tripura, 2023.

I am to furnish here with the Election Expenditure Statement of R.S.P. Tripura State Unit for General Election to Legislative Assembly of Tripura, 2023 including Bank A/c, Statement in 7(seven) Sheets for your kind acceptance and doing the needful.

Encl:- As stated in 7(Seven) Sheets.

Dated, Agartala,



14/12
in Agartala

Yours faithfully

DIPAK DEB
20/12/2023

(DIPAK DEB)
Secretary,

R.S.P. Tripura State Committee,
Agartala, West Tripura, 799001

Secretary,
Revolutionary Socialist Party (RSP)
Tripura State Committee,
Melarmath, Agartala.

102

STATEMENT OF ELECTION EXPENDITURE OF POLITICAL PARTY IN ELECTIONS
TO ~~LOK SABHA~~/ASSEMBLY

(from the date of announcement of election till the date of completion of election)

1. Name of political party: **Revolutionary Socialist Party (R.S.P.),**
2. Election to the ~~Lok Sabha~~/Legislative Assembly of State of Tripura, 2023
(mention the name of the state in case of Assembly and strike out which is not relevant)
3. Date of announcement of election 21-01-2023, 4. Date of completion of election 04-03-2023.

PART -A

5 . Details of Election Expenditure incurred/authorized at party central Headquarters:

5.1	a. Opening balance of party funds at Party Central Headquarters (on date of announcement of election)	Amount
	Description	Amount
	(i) Cash in hand	
	(ii) Bank balance Please mention name of the bank and branch)	
	Total	
5.2	a. Gross receipts of Party Central Headquarters from all sources from the announcement of election to the date of completion of election	Amount
	Description	Amount
	(i) Cash	
	(ii) Cheque or draft etc.	
	(iii) In kind (received complimentary goods or services from any person/entity) (Please mention details and notional value of such item- goods or services such as helicopter services etc. received as complimentary from any person/entity)	
	Total	
5.3	a. gross expenditure incurred/authorized by Party Central Headquarters for general party propaganda from the announcement of election to the date of completion of election. (If more than one state are involved, then the state wise total expenses incurred by the party central Head Quarters is to be given in Schedule-1)	
	Description of gross expenditure by Party Central Headquarters	Amount
	(i) Case	



PART-B

6. Details of Election Expenditure incurred/authorized by State Unit of the political party or by State Party Headquarter including all district level and local units for the State of RSP State Committee, Tripura, Agartala.

I. if political party incurs/authorizes election expenses in more than one state, the details for each state is to be given in separate sheet as per this pro forma.

II. the state political party having headquarters within the state shall submit report in this pro-forma.

6.1	a. Opening balance of State Unit (including district level units and local units) (on the date of announcement of election)	Amount
	Description	Amount
	(i) Cash in hand	21,170.00
	(ii) Bank balance Tripura State Coop. Bank Ltd, Udaipur Branch, A/c No.000212010017130 as on 24-12-2022 Please mention name of the bank and branch)	3,41,083.00
	Total	3,62,253.00
6.2	a. Gross receipts from all sources from the date of announcement of election to the date of completion of election by state Unit (including district level units and local units in the State)	
	Description	Amount
	(i) Cash withdrawn from Bank A/c	2,95,010.80
	(ii) Cheque or draft etc.	
	(iii) In kind (received complimentary goods or services from any person/entity) (Please mention notional value of such item-goods or services such as helicopter services etc. received as complimentary from any person/entity)	2,46,517.00
	Total	5,41,527.80
6.3	a. Gross expenditure incurred/authorized by state Unit. (including District level units and local units) for general Party propaganda (from the date of announcement of election to the date of completion of election)	
	Description of gross expenditure by State Unit	Amount
	(i) Cash to the candidate i/c NEFT,GST charge	1,11,467.80
	(ii) Through NEFT to the candidate	2,95,000.00
	(iii) Expenditure authorized, but remaining outstanding on date of completion of election.	
		Total
	b. Break up of expenditure for general party propaganda incurred by State Unit (including District level Units and Local units)	



	(i) Travel expenses on Star Campaigner(s) incurred by State unit (Details to be enclosed in format given in schedule-12)	
	(ii) Travel expenses on other leaders by State Unit (details to be enclosed in format given in Schedule-13)	29,400.00
	(iii) Expenses on Media Advertisement (Print and electronic, bulk sms, cable, website and TV Channel etc.) on general Party Propaganda by State Unit (Details to be enclosed in format given in schedule-14).	8,500.00
	(iv) Expenses on publicity materials including posters, banners, badges, stickers, arches, gates, cutouts, hoardings, flags etc. For general party propaganda by State unit (details to be enclosed in format given in Schdule-15)	2,56,952.00
	(v) Expense on public meetings/processions/Rally etc. For general party propaganda by State Unit (details t be enclosed in format given in schedule-16).	1,06,880.00
	(vi) Any other expense for general party propaganda by State Unit (details to be enclosed in format given in Schedule-17)	
	Total	4,01,732.00
6.4	a. Gross Expenditure incurred or authorized by State Unit for Candidate(s) including District level Units and local units attributable to candidate(s) (other than for general party propaganda)	
	(i) Total lump sum payment(s) to candidate(s) of the party or other candidate(ss) authorized/incurred by State Unit, either in cash or by instruments like cheque/DD/PO/RTGS/Fund Transfer etc. (details to be enclosed in format given in schedule-18)	
	(ii) Total expenses on Media Advertisement (print and electronic, bulk sms, cable website, TS Channel etc.) for the candidate(s) with photo or name of candidate(s) by State Unit. (details to be enclosed in format given in schedule-19)	
	(iii) Total expenses on publicity materials (like posters, banners, cut-outs, election materials etc.) with photo and/or name of the candidate(s) by State Unit. (details to be enclosed in format given in schedule-20)	
	(iv) Total expenses by State Unit (other than general party propaganda) on barricades/audio etc./hired vehicles for the audience/supporter at the rally of Star campaigners with candidate(s).(details to be enclosed in format given in schedule-21)	
	(v) Any other expenses for the candidate(ss) by State Unit (detail to be enclosed in format given in schedule-22)	
	(vi) Expenditure incurred on publishing criminal antecedents of the candidate(s) by State Unit (details to be enclosed in format given in schedule-23(B))	
	(vii) Expenses on virtual campaign through social media platforms/Apps/other means by State Unit (details to be enclosed in format given in schedule 24B)	



105

Total expenses on candidate(s)				
6.5	Total lump sum amount given by State Unit of the Party (including the districts and local units) to other party(s) for election expenses. If political party makes payment(ss) on more than one occasion then date wise details are to be mentioned.			
	Name of State Unit of Party to which payment made/ name of other Political Party (if any)	Date(s) of payment	Cash, cheque/DD etc. No.	Amount
	1.			
	2.			
	3. etc.			
	total			
6.6	A Closing balance of State Unit of the Party (including the Districts and local units) on the completion of election			Amount
	Description			Amount
	(i)	Cash in hand		11,231.00
	(ii)	Bank balance on 27-03-2023 in A/c No.000212010017130 Please mention name of the bank and branch)		1,91,071.20
	Total			2,02,302.20



PART-D
Verification

I, Shri Dipak Deb do hereby verify and declare that the amount of election expenditure as furnished in the statement of election expenditure (Part A, B, ~~C~~) includes all items of election expenditure incurred/authorized by the political party {Party ~~Central~~ Headquarters / State Unit (including District level & Local Units)}* in connection with the general elections / bye elections to the ~~Lok Sabha~~ / Tripura State Assembly and nothing has been concealed or withheld/suppressed there from, and

That, the said statements of election expenditure, is true and correct account to the best of my knowledge and belief and no material fact has been concealed

Date 19.12.2023

Dipak Deb

Secretary
Signature and Seal of Treasurer
Or Authorized person.
Tripura State Committee
Agartala

Counter signed by

Manoj Bhawan Debbarma
Signature of the Party President /

General Secretary

Certified by the Auditor



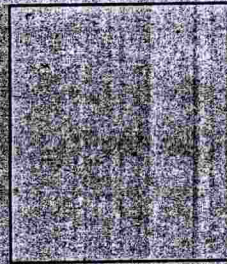
For A.K. Pal & Associates
Chartered Accountants
FRN-328135E

Ajoy Kanti Pal
CA Ajoy Kanti Pal
Signature and seal of the Auditor
19/12/2023

UDIN- 23530679 BGLVUH04978

*Strike out whichever not applicable

Please paste photograph properly
Do not use staple pins

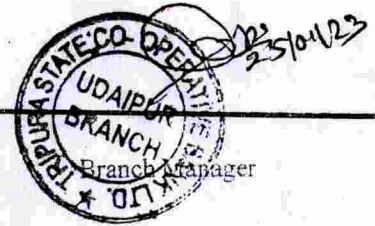


Photograph(s) needs to be attested by issuing authority

Tripura State Co-operative Bank Limited

BRANCH NAME: UDAIPUR | ACCOUNT NO.: 000212010017130 | IFS Code :- ICIC00TSCBL | MICR CODE :- 799637202

CUSTOMER NO: 1738489	CUSTOMER NAME : A/C RSP GOMATI DIST COMMITTEE	MODE OF DPRN : : ANY TWO JOINTLY
OPENED ON :: 26/04/2011	ADDRESS : RSP GOMATI DIST COMMITTEE	JOINT NAME(s) :
NOMINEE :	: NEAR DM OFFICE	
EMAIL ID :	CITY : UDAIPUR	Date of Birth ::
MOBILE NO :	: TRIPURA INDIA	



	By Opening Balance				
25/06/2022	Interest for 26/12/2			4,913.00	3,31,447.00 CR
24/12/2022	Interest for 26/06/2			4,723.00	3,36,260.00 CR
	By Opening Balance				3,41,083.00 CR
29/07/2019	TRANSFER			900.00	2,95,045.00 CR
31/12/2019	Interest for 01/07/2			5,928.00	3,05,045.00 CR
30/06/2020	Interest for 01/01/2			5,716.00	3,10,973.00 CR
25/12/2020	Interest for 01/07/2			4,980.00	3,16,689.00 CR
25/06/2021	Interest for 26/12/2			4,867.00	3,21,669.00 CR
25/12/2021	Interest for 26/06/2			4,867.00	3,26,536.00 CR
25/06/2022	Interest for 26/12/2			4,911.00	3,31,447.00 CR
24/12/2022	Interest for 26/06/2			4,913.00	3,36,360.00 CR
09/02/2023	CMS3112735685 NEFT S	99924	1,00,000.00	4,723.00	3,41,083.00 CR
09/02/2023	CMS3112735685 NEFT S	99924	10.00		2,41,083.00 CR
09/02/2023	CMS3112735685 CGST R	99924	0.90		2,41,073.00 CR
09/02/2023	CMS3112735685 SGST R	99924	0.90		2,41,072.10 CR
13/02/2023	CMS3118989443 CMS311	99925	95,000.00		2,41,071.20 CR
13/02/2023	BY CASH			95,000.00	2,41,071.20 CR
24/03/2023	BY CASH			50,000.00	2,91,071.20 CR
27/03/2023	CMS3202650959 CMS320	99926	1,00,000.00		2,91,071.20 CR
29/03/2023	BY CASH			1,00,000.00	1,91,071.20 CR
25/06/2023	Interest for 01/01/2			4,029.00	2,95,100.20 CR
26/06/2023	Interest for 24/12/2			228.00	2,95,328.20 CR

601

A/c. ID	8070010014818 INR 8070 SRIKANTA DATTA		A/c. Status Date	27-01-2023	
A/c. Status	ACTIVE		A/c. Close Date		
A/c. Open Date	27-01-2023		A/c. Type	CUSTOMER ACCOUNT	
GL Subhead	05100		Available Amt.	INR	4,725.00 CR.
Opening Bal.	INR	0.00 CR.	Effective Available Amt.	INR	4,725.00 CR.
Closing Bal.	INR	4,725.00 CR.	Float Bal.	INR	0.00 CR.
Funds in Clg.	INR	0.00 CR.			

Tran. Date	Value Date	Instr. No.	Particulars	CCY	Debit Amt.	Credit Amt.	Bal.
27-03-2023	27-03-2023	830107	SELF	INR	1,14,732.00		4,725.00CR.
27-03-2023	27-03-2023		NEFTIn/CMS3202650959/RSP GOMATI DIST COMMITT/	INR		1,00,000.00 ✓	1,19,457.00CR.
27-03-2023	27-03-2023		BY CASH	INR		15,000.00	19,457.00CR.
24-03-2023	24-03-2023	830105	SELF	INR	50,000.00		4,457.00CR.
13-03-2023	13-03-2023		SMS CHRG FOR YEARLY	INR	15.00		54,457.00CR.
04-03-2023	04-03-2023		8070010014818:Int.Pd:27-01-2023 to 22-02-2023	INR		72.00	54,472.00CR.
14-02-2023	14-02-2023	830103	SELF	INR	49,000.00		54,400.00CR.
13-02-2023	13-02-2023		NEFTIn/CMS3118989443/RSP GOMATI DIST COMMITT/	INR		95,000.00 ✓	1,03,400.00CR.
10-02-2023	10-02-2023	830104	SELF	INR	95,000.00		8,400.00CR.
09-02-2023	09-02-2023		NEFTIn/CMS3112735685/RSP GOMATI DIST COMMITT/	INR		1,00,000.00 ✓	1,03,400.00CR.
08-02-2023	08-02-2023	830102	SELF	INR	48,000.00		3,400.00CR.
07-02-2023	07-02-2023		BY CASH	INR		47,400.00	51,400.00CR.
06-02-2023	06-02-2023	830101	SELF	INR	45,000.00		4,000.00CR.
04-02-2023	04-02-2023		BY CASH	INR		49,000.00	49,000.00CR

